

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3026
ANSWERED ON:13.12.2011
DUES AGAINST CLOSED SUGAR MILLS
Singh Shri Bhola

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether any assessment has been made with regard to losses being suffered by sugarcane growers due to long pending dues/outstanding amount against the closed sugar mills;
- (b) if so, the details and the outcome thereof;
- (c) whether the concerned State Governments have made any request for funds to revive the closed sugar mills and pay the dues/outstanding amount of the sugarcane farmers;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): No, Madam.

(b): Does not arise

(c) to (e): The Central Government does not provide any funds for the revival of the closed sugar mills. It is the responsibility of the entrepreneur concerned to take the steps to re-open/revive the closed sugar mills as far as private sector is concerned and the State Governments/UTs concerned in the case of the public and cooperative sugar mills.